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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1983/91

New Delhi this the 12th Day of April, 1994.

Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri S.C. Goyal,
Chief Draftsman,
Indian Railway Constrn. Co. Ltd.,
Palika Bhavan, Sector-XIII,
R.K. Puram, New Delhi.

Applicant

(By advocate Sh. B. S. Mainee)

versus

1. The General Manager,
Western Railway,
Church Gate,
Bombay.
2. The Divl. Railway Manager,
Western Railway,
Jainur.
3. The Dy. Chief Engineer(C),
Western Railway,
Jainur.
4. The Senior Manager(Finance),
Indian Railway Constrn. Co. Ltd.,
Palika Bhavan, Sector-XIII,
R.K. Puram, New Delhi.

Respondents

(Respondents No.1 to 3 represented through Sh. Romesh Gautam and Respondent No.4 through Ms. Manjula Gupta)

ORDER(ORAL)

delivered by Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Heard the learned counsel for the parties
and perused the records.

While working as Senior Draftsman in the scale
of Rs.425-700 in the Western Railway, the applicant
was sent on deputation to Indian Railway Construction
Co. Ltd. on 21.8.1981. After completion of 3 years
of deputation, he was permanently absorbed in that
undertaking in public interest w.e.f. 22.8.1984. He
was deemed to ^{have} retired from the Western Railway in

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public interest w.e.f. 22.8.1984. He is aggrieved that the terminal benefits due to him including lump sum pension have not been settled by the respondents.

The respondents have stated that the settlement papers duly filled in by the employee were received by them in June, 1988. Accordingly, pension papers were prepared and submitted to the Divisional Accounts Office.

It is clear that this is a case where admittedly the applicant is entitled to pensionary benefits. The delay, if any, is due to prolonged correspondence between the two offices of the respondents. The D.A. is, therefore, allowed with the direction to the respondents to take expeditious action to settle the pensionary claims of the applicant within a period of three months from the date of communication of this order.

No costs.

B. N. DHOONIYAL
(B. N. DHOONIYAL)
MEMBER (A)

/vv/